

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 91(ND)12
CA. NO.

CORAM:



PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2016**

NAME OF THE COMPANY: M/s. Mr. Kapil Shram V/s. M/s. Caliper Comn Ltd.

SECTION OF THE COMPANIES ACT: 397/398

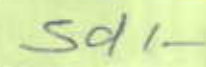
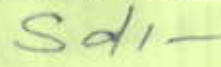
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ANIMESH SINHA	ADV	Respondents	
2.	TANIMA GAUR	ADV		
3.	Sr. Adv. Suhail Dutt	Sr Adv		
4.	Saakalp Gaurami			
5.	Agha Aam			
6.	R. Dutta		Petitioner	

ORDER

The respondents have filed an application seeking to file additional documents.

Ld. Counsel for the petitioner accepts notice. Let reply be filed within one week.

2. Re-notify this case for disposal of this application on 29.09.2016.


(Ina Malhotra)
Member Judicial

(R. Varadharajan)
Member Judicial